

ITEM NO.3

COURT NO.7

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 1284/2024

FAROOQ @ NANHAI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

[ONLY IA NO. 219323/25 IS LISTED UNDER THIS ITEM.]
IA No. 219323/2025 - GRANT OF BAIL

Date : 28-10-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PANKAJ MITHAL
HON'BLE MR. JUSTICE PRASANNA B. VARALE

For Appellant(s) Mr. Parinav Gupta, Adv.
Mr. Pardeep Gupta, Adv.
Mrs. Mansi Gupta, Adv.
Mr. Rakshit Rathi, Adv.
Mr. Shadab Khan, Adv.
Dr. Mrs. Vipin Gupta, AOR
Mr. Krishna Kumar, Adv.

For Respondent(s) Mr. Rohit K. Singh, AOR
Ms. Nisha Pandey, Adv.
Mr. Shivansh Pundir, Adv.
Mr. Kartikey Bansal, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Let the appeal be listed for final hearing
in the month of January, 2026.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(NIDHI MATHUR)
COURT MASTER (NSH)